

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No. 51/241,242&244/NCLT/AHM/2018

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2020**

Name of the Company:

Krishak Bharati Cooperative Ltd
V/s
Guajrat State Energy Generation Ltd & Others

Section:

Section 241-242 & 244 of the Companies Act 2013.

ORDER

Learned Counsel Mr. Arjun Joshi appeared for the Petitioner. No one appeared for the Respondent.

Pleadings are complete. Matter to appear for further consideration on 09.09.2020

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 6th day of July, 2020.

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